

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

NOTIFICATION

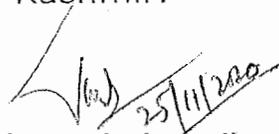
No. 288/NG

Dated: 25.11.2020

It is hereby notified that the candidates who have applied for the posts of Junior Assistants pursuant to notification No. 01/2018 dated 18.04.2018; Data Entry Operators pursuant to notification No. 107 dated 13.04.2009 & notification No. 03/2018 dated 10.09.2018 and Computer Operators pursuant to notification No. 554 dated 29.09.2009 & 03/2018 dated 10.09.2018 in the High Court of Jammu and Kashmir that their online computer based test shall be conducted on 4th, 5th, 6th and 7th December, 2020. The candidates are informed that they can download their admit cards from the official website of the High Court of Jammu and Kashmir w.e.f 28.11.2020 from 6:00 PM onwards. The syllabus and structure for the online computer based test for the posts of Junior Assistant has already been notified Vide Notification No. 49/NG dated 15.10.2020 and published in two leading newspapers i.e Daily Excelsior and Greater Kashmir on 16.10.2020. The syllabus for the online examination for the posts of Data Entry Operators and Computer Operators also have already been notified Vide Notification No. 851/NG dated 17.10.2020 and published in two leading newspapers i.e Daily Excelsior and Greater Kashmir on 19.10.2020 and 20.10.2020 respectively.

Candidates are further informed that detailed information including the date of test, address of the venue of the examination centre, reporting time, time of examination and general instructions are available on the admit card which the candidate shall download from official website of the High

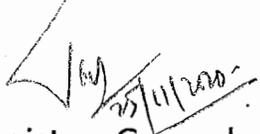
Court (www.jkhighcourt.nic.in). The link for demo test of the online examination for the said posts is also available on the official website of the High Court of Jammu and Kashmir.


(Jawad Ahmed)
Registrar General

No.: 17398-419/NG dated: 25.11.2020

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, for information of His Lordship.
3. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, for information of His Lordship.
4. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul, for information of His Lordship.
5. Secretary to Hon'ble Mr. Justice Puneet Gupta, for information of His Lordship.
6. Registrar Vigilance, High Court of J&K, Jammu
7. Registrar Rules, High Court of J&K, Jammu
8. Registrar Judicial, High Court Wing, Jammu
9. Registrar Judicial, High Court Wing, Srinagar
....for information and necessary action.
10. Director Information, Jammu, with the request to publish the above notification in the daily newspapers, i.e., Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Time (Srinagar)
11. Director, Doordarshan Kendra, Srinagar/Jammu with the request to broadcast the above Notification in news and Employment Bulletin.
12. Director, Radio Kashmir, Srinagar/Jammu/Leh/Kargil with the request to broadcast the above Notification in news and Employment Bulletin.
13. Central Project Coordinator, e-Courts, High Court of J&K, Jammu for uploading the same on the High Court website.


Registrar General